

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-521

CP No. - 89/241/242/ND/2020
CA-531/2021, CA-724/2020, CA/125/2021

IN THE MATTER OF:

Mr. Hemant Khandelwal and Ors.

....Applicant

Vs.

NHO Construction Ltd.

.....Respondent

SECTION

U/s 241-242

Order delivered on 18.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Shankari Mishra, Ms. Swechcha Mishra
For the Respondent : Adv Sunil, Adv Ishaan Mukherjee, Adv Kritika Khanna,
Adv Arjun Parasher, Adv Diksha

ORDER

Due to paucity of time, list the matter on **19.01.2023**.

Sd/-
(Court Officer)